

The Consultant (Judicial)
Hon'ble National Green Tribunal (P.B)
New Delhi

No. MCW/2024-25/344

Date- 10/05/2024

Subject:- Compliance Report in terms of order dated 12-03-2024 passed in O.A. No. 176/2023 titled Rohit Padha V/s Union Territory of Jammu and Kashmir &ors

Sir,

In compliance to the Hon'ble National Green Tribunal's order dated 12-03-2024 passed in O.A. No. 176/2023 titled Rohit Padha V/s Union Territory of Jammu and Kashmir &ors, kindly find enclosed a report on behalf of Chief Executive Officer, Municipal Council, Udhampur.

It is requested that the report kindly be taken on record and placed before the Hon'ble NGT for consideration.

Yours faithfully,


**Chief Executive Officer,
Municipal Council,
Udhampur**

**Chief Executive Officer
Municipal Council
Udhampur**

Before the Hon'ble National Green Tribunal
Principal Bench, New Delhi

Original Application No. 176/2023

In the matter of:

Rohit Padha V/s Union Territory J&K &ors

In the matter of - Compliance Report in terms of order dated 12.03.2024 passed in O.A. No. 176/2023 titled Rohit Padha V/s Union Territory of Jammu and Kashmir &ors

Background:-

That the Hon'ble National Green Tribunal vide order dated 12.03.2024 was pleased to pass an order, the operative part of which is as follows:-

“Report filed by Municipal Council, Udhampur does not reflect any time bound action plan to remediate the legacy waste and also proposed action for 100% remediation of daily generated waste. Report also does not reflect the action taken by Municipal Council Udhampur to prevent discharge of sewage and municipal solid waste in the river devika through the drains. Hence, we direct the CEO, Municipal Council, Udhampur to file a fresh action taken report disclosing the time bound plan for remediating the situation above.

.”

Status Report:

In compliance with the order dated 12-03-2024 passed in O.A. No. 176/2023 titled Rohit Padha V/s Union Territory of Jammu and Kashmir &ors, the compliance report on behalf of District Magistrate, Udhampur is as under:-

1. That with respect to Bio-remediate the legacy waste at Sui, it is submitted that on 03-05-2024, an expert team of Pollution control board visited the MRF Site at Sui and suggested that the legacy waste is required to be reassessed as the waste lying on the site does not seem to be 2000 MT and is actually less than 1000 MT. The Chief Executive Officer, Municipal Council, Udhampur has requested the Director Urban Local Bodies, Jammu to take up the matter with Pollution Control Committee for reassessment of the legacy waste lying at MRF Site Sui. A copy of letter dated 04-05.2024 is enclosed herewith as

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Chief Executive Officer
Municipal Council
Udhampur

Annexure A. It is further submitted that the overhead transmission line of 33 KVA due to which the remaining 2000 MT of legacy waste present on the site at Sui Jhakkar could not be disposed of, has now been removed from the site but as the Modal Code of Conduct is in force in J&K due to parliamentary Election w.e.f 16-03-2024, no fresh tender can be floated and once MCC will be over, tendering process will be initiated and legacy waste shall be remediated within next 6 months.

2. That with respect to remediation of daily generated waste, it is submitted that out of remaining 33.5 TPD waste, 5TPD waste processing facility is being created by Army in Udhampur and the waste is being disposed of scientifically by them, around 3TPD waste is being processed at Sabji mandi Udhampur by machines by Horticulture Department. Further, on the direction of Deputy Commissioner, Udhampur, 3 TPD waste processing facility is being developed at Agricultural farms Kawa through trenches/pits scientifically for which subject matter expert has also been appointed from Agriculture Department to ensure the scientific disposal of wet waste at the farms and at MRF centre Sui. A copy of order dated 06-05-2024 regarding appointment of Subject Matter Specialist is enclosed herewith as **Annexure B.**
3. Also, 15 TPD waste processing facility has been proposed by MC Udhampur at a site adjoining the Sui site, against which DPR has also been sought from PWD(R&B) on 06/05/2024. A Copy of letter dated 06.05.2024 is enclosed herewith as **Annexure C.** The Construction and Demolition waste site is being developed for the disposal of remaining daily 5 TPD waste and the Executive Engineer, PWD(R&B), Udhampur has been requested to prepare the DPR for the same. A Copy of letter dated 26-04-2024 is enclosed herewith as **Annexure D.** The leftover 2.5 TPD dry waste disposal can also be accommodated at existing MRF Site at Sui. In addition to that Devika protection group of dedicated 24 Safai Mitras is created to make routine cleanliness inside Devika Ghats and River.


Chief Executive Officer
Municipal Council
Udhampur

4. That the Chief Executive Officer, MC, Udampur has prepared an action plan alongwith expected timeline for Bio-remediation of legacy waste and Bio-remediation of daily generated waste and submitted to the Director Urban Local Bodies, Jammu for approval/concurrence. A copy of the letter dated 10-05-2024 is enclosed herewith as **Annexure E**.
5. That with respect to prevention of discharge of sewage and municipal solid waste in the River Devika through the drains, it is submitted that iron gratings are installed at Devika to prevent municipal solid waste entry into the river. Further, Executive Engineer, Sewerage & Drainage Div. (West), Jammu vide letter No. SDJ/W/449-51, dated 07-05-2024 has submitted that the household and commercial buildings adjoining Devika River are connected to sewerage Treatment Plants 02 & 03 through already laid sewer network as per their feasibility barring few connections, where either the house owners were not available during process of household connections in their area or have constructed their house after June-July 2023. However, such houses shall be connected during trail run period as per their feasibility. Further, Hotels/Banquet Halls where no objection certificate is required from J&K Pollution Control Committee, Udampur are being connected once the owners submit the necessary certificate. It is pertinent to mention here that for sewerage flow , UEED , Expert Agency has its role to play.
6. That in addition, for rejuvenation of Devika River, Mr Anand Mallingawad, Lake man of India visited the site and gave suggestions such as plantation of Wediliar grass retaining wall around devika river, Cana Indica plantation around the shores and in between the devika stretches, followed by concave steps of ghats so that retaining capacity of Devika river is increased. But the prime suggestion is Desludging of the biomass accumulated at Devika over the years, for which District Development Commissioner, Udampur had convened a meeting on 02/05/2024 and directed the line departments to create DPR and proposals within timeline for compliance of directions of NGT.


Chief Executive Officer
Municipal Council
Udampur

7. That in order to keep abatement of pollution in the town in the water bodies, strict enforcement measures have been initiated in the town and approximately Rs 26,200/- fine have been imposed on the violaters by Chief Executive Officer, Municipal Council, Udhampur and Tehsildar, Udhampur in the month of April 2024 under Solid Waste Management Rules, 2019. It is further submitted that IEC activities are enhanced to make citizens of MC Udhampur aware for Devika cleanliness and city cleanliness and Chief Executive Officer, Udhampur vide letter No. MCU/2024-25/341-42, dated 10-05-2024 has requested the Chief Warden Officer, J&K Police, Udhampur to deploy the civil defence volunteers in each ward of Municipality for awareness regarding source segregation of dry and wet waste at their houses, to not to use single use polythene and not to litter waste around the town. A copy of letter dated 10-05-2024 is enclosed herewith as **Annexure F** and photographs & videos of IEC activities are enclosed as **Annexure G**.

DA 10/05/2024
**Chief Executive Officer,
Municipal Council,
Udhampur**

Chief Executive Officer
Municipal Council
Udhampur

OFFICE OF THE MUNICIPAL COUNCIL UDHAMPUR

The Director
Urban Local Bodies
Jammu

NO: MCU/2024-25/291

Dated:04-05-2024

SUB: RE-ASSESSMENT OF LEGACY WASTE AT SUI.

Sir,

It is submitted that pollution control board officials visited MRF site on 3 may 2024, and their observation is that Legacy waste lying at Sui MRF centre is not more than 300 TPD. Therefore reassessment of legacy waste at sui is suggested followed by bioremediation of available legacy waste at MRF sui.

Yours Faithfully



**Chief Executive Officer
Municipal Council
Udhampur**



GOVERNMENT OF JAMMU & KASHMIR
OFFICE OF THE DEPUTY COMMISSIONER, UDHAMPUR

Contact No: 01992-270212 (Office), 01992-271845 (Fax) Email-ID: udhampur@nic.in Website: <http://udhampur.nic.in>

ORDER

In the interest of the administration and smooth functioning of MRF at Sui, Sh. Arun Samyal, Subject Matter Specialist (DL)(Contact No 9419122616) is hereby deputed to MRF at Sui to ensure that the composting of waste is done in scientific manner. Furthermore, he shall be responsible for creation of composting sites at various primary sources of waste generation.

No: DCU/PS/misc/24-25/51
Date: 06/05/2024


06/05/24
Saloni Rai, IAS
Deputy Commissioner
Udhampur

Copy to the:-

1. Chief Agriculture Officer, Udhampur.
2. _____ for compliance.

Office of Municipal Council Udhampur**Executive Engineer****PWD (R&B)****Udhampur**

No:- MCW/2024-25/302

Dt:-> 06-05-2024

Sub: DPR for development of Wet processing facilities at adjoining MRF Sui

Sir

It is submitted that DPR/estimate for development of 15 Metric Tonnes Wet processing facilities at land of 1 acre identified by revenue deptt adjoining MRF Sui is requested to be made so that capacity of processing of wet waste at MC Udhampur is enhanced.

Regards

Executive officer

Municipal council

Udhampur

Copy to

DDC Udhampur for kind information, please

Director urban local bodies, Jammu for kind information ,please

OFFICE OF THE MUNICIPAL COUNCIL UDHAMPUR

The Executive Engineer
PWD R&B Division
Udhampur

NO: MCU/2024-25/224-25**Dated:26-04-2024****SUB:DEVELOPMENT OF C&D WASTE-PREPARATION OF ESTIMATES THEREOF.**

Sir,

It is submitted that MC Udhampur has requirement for development of Construction and demolition waste site at Village Roun Udhampur, therefore you are requested to kindly send the DPR for the same at an earliest.

Yours Faithfully


**Chief Executive Officer
Municipal Council
Udhampur**

Copy to the:

- 1. Director Urban Local Bodies Jammu for kind information please.**

Office of Municipal Council Udhampur

Director
Urban local Bodies,
Jammu

Sub: Permission to submit Time Line in the reply before National Green Tribunal.

Sir,

It is submitted that Honourable NGT has desired action plan vide order dated 12.03.2024, as such, the action plan to be submitted before NGT is as under:-

S. No	Action plan	Expected Timeline after 4 th June 2024
1	Bio-remediation at MRF Sui.	2 months for DPR/Estimate 1 month for Tendering. 1 month for Allotment. 2 months for Execution
2	Bio-remediation of daily waste generated of MC Udhampur and disposed at Mand.	2 months for DPR/Estimate 1 month for Tendering. 1 month for Allotment 6 months for Execution
3	Development of 15MT wet processing facility at Sui.	2 months for DPR/Estimate 1 month for Tendering. 1 month for Allotment 6 months for Execution
4	Development of Construction and demolition waste at Roun Udhampur.	2 months for DPR/Estimate 1 month for Tendering. 1 month for Allotment 6 months for Execution

MCU/2024-25/343

Date: → 10-05-2024

In view of above, your goodself is requested to give concurrence/Assent for submitting the reply before NGT on 16-05-2024 above mentioned points.

Yours Faithfully,

AA
Executive officer

Municipal Council
Udhampur

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OFFICE OF THE MUNICIPAL COUNCIL UDHAMPUR

Chief Warden Officer,
Jammu Kashmir Police,
Udhampur

No: MCW/2024-25/341-42

Dated: 10-05-2024

Subject: IEC Activity by Civil Defense volunteers ward wise in MC Udhampur.

Sir,

I am directed to request you to deploy the civil defence volunteers in each ward of MC Udhampur for awareness regarding Source Segregation of dry and wet waste at their houses before giving to door to door vehicles. Further, they will aware citizens not to use single use polythene and not to litter waste around town of MC Udhampur. Kindly ensure the deployment of all civil defence volunteers as per annexure enclosed.

By order of District Development Commissioner Udhampur.


10-05-2024
**Chief Executive Officer
MC Udhampur**

Copy to the:

1. District Development Commissioner, Udhampur for kind information please.



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